

SCHEDULE I
FORM A
PUBLIC ANNOUNCEMENT
(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process)
Regulations, 2017)
FOR THE ATTENTION OF THE STAKEHOLDERS OF [Name of Corporate person]

1	NAME OF CORPORATE PERSON	INMARCO-TREM SEALS PRIVATE LIMITED
2	DATE OF INCORPORATION OF CORPORATE PERSON	22/06/2006
3	AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED /REGISTERED	RoC-Mumbai
4	CORPORATE IDENTITY NUMBER/LIMITED LIABILITY IDENTITY NUMBER OF CORPORATE PERSON	U29199MH2006PTC162782
5	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE PERSON	257, Sanjay Building 5-B, Mittal Industrial Estate Andheri-Kurla-Road, Andheri (E), MUMBAI MH 400059 IN
6	LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON	11/03/2019
7	NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	Mr. Hirachand Nemichand Batna 21-A, 1 st Floor, 47/51, Soni Bhavan, Opp.Godiji Temple, Mumbai-400002. Tel No.: 91 22 49098288 Mobile : 98204 28608 / 88505 82026 Email Id : hnb1502@rediffmail.com Regn. No.: IBBI/IPA-001/IP-P-01207/ 2018-19/11922
8	LAST DATE FOR SUBMISSION OF CLAIMS	10 APRIL 2019

Notice is hereby given that the Inmarco-Trem Seals Private Limited has commenced voluntary liquidation on 11 MARCH 2019.

The stakeholders of Inmarco-Trem Seals Private Limited are hereby called upon to submit a proof of their claims, on or before 10 April 2019, to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Sd/-
Hirachand Nemichand Bafna
Liqudator

Date: 15/03/2019
Place: Mumbai